

(Rs. in lakhs)

Project	State	Amount of allocation
	Andhra Pradesh (Hyderabad)	1.00
	UT of Delhi	1.00
	Total	51.26

Evidence Act

2267. SHRI J. CHOKKA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to amend the Evidence Act in order to check custodial deaths; and

(b) if so, the steps taken/being taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) A proposal concerning amendment of law of evidence to tackle the problem of custodial crimes has been referred to the State Governments for their comments.

LPG agencies in Orissa

2268. SHRI GOPI NATH GAJAPATHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the places in Orissa included in LPG marketing plan till the end of 1992-93 financial year;

(b) whether the Government have included some new locations in Orissa under the LPG marketing plan in 1993-94;

(c) if so, the details thereof; and

(d) the steps taken to start the further process to set up LPG agencies in those locations?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Rairangpur (Distt. Mayorganj) and Behrampur (Distt. Ganjam) are included in the LPG Marketing Plan for 1992-93.

(b) and (c) Nayagarh in District Nayagarh and Kantabanji in Distt. Bolangir are the locations included in LPG Marketing Plan for 1993-94.

(d) Applications are being invited by the Oil Marketing Companies for selection of distributors through Oil Selection Board for setting up LPG distributorships. Selection is in progress.

Pulichintala Balancing Reservoir

2269. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Water Commission has received requisite clarification from the Government of Andhra Pradesh regarding Pulichintala Balancing Reservoir;

(b) if so, the details thereof; and

(c) the time by which it is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) The modified report on Pulichintala Project at an estimated cost of Rs. 269 crores has been received in July, 1993. After examination Central Water Commission has communicated observations on irrigation planning and foundation engineering to the State Government. The State Government is required to comply with the observations of the Central Water Commission.

(c) The clearance of a project depends how soon the State Government complies with the observations of Central Appraising Agencies and obtains clearances from Ministry of Environment & Forests on environment & forest angles and Ministry of Welfare on Rehabilitation & Resettlement aspects.

Extradition of Militants

2270. SHRI VILAS MUTTEMWAR:
SHRI MANORANJAN BHAKTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "top militants shift to Bangkok appearing in the Hindustan Times dated September 14, 1993.

(b) if so, the facts thereof;

(c) the reaction of the Government thereto;

(d) whether the Government propose to take up the matter with the Governments of Thailand and U.S.A. to extradite the militants who have fled to these countries; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) The reports available with the Government indicate that some militants do visit Bangkok.

(c) to (e) Whenever specific information is available about the presence of militants in any country abroad, the Government of India immediately takes up the matter with the country concerned, both through diplomatic channels and Interpol for their apprehension and extradition/deportation. As regards Thailand, a draft Extradition Treaty has been proposed.

[Translation]

Foreign tours by Ministers

2271. SHRI DATTA MEGHE:
SHRI VILASRAO NAGNATHRAO
GUNDEWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of Union Ministers visited foreign countries during the last two years; and

(b) the total expenditure incurred on these visits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) and (b) On the basis of information received from the Pay & Accounts Office, Cabinet Affairs, a *state-*